

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4590
ANSWERED ON:20.08.2010
FUNDS UNDER TSP
Dhruvanarayana Shri R.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether the Centre has issued directions to the State Governments for proper utilization of Tribal Sub-Plan (TSP) funds; and:
- (b). if so, the details thereof;

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (Dr. TUSHAR A. CHAUDHARY)

(a) a (b): Guidelines have been laid down by Planning Commission for formulation and implementation of TSP by the 22 States and 2 UTs concerned. State Governments ensure the implementation and monitoring of the schemes under TSP. Planning Commission and the Ministry of Tribal Affairs pursue with the State Governments/ UT Administrations for implementation of TSP.